

GUIDELINES

REGISTRATION FOR TESTING FOR COVID-19 AT ENTRY GATES

1. Entry & Exit Protocols

- a. All entrants who produce a COVID-Negative report at the entry point are exempted from testing, irrespective of their State of origin. The entrants should have been tested at a recognized laboratory by RT-PCR/TruNat/CBNAAT/RAT. The RT-PCR/CBNAAT/ TruNat report will be valid only if they were tested within 72 hours of their arrival at the entry point. RAT Negative report will be valid only if tested within 48 hours of their arrival at the entry point.
- b. For those entrants who do not have a COVID-Negative report, testing at entry points is available at a cost fixed by the Government. Entrants can choose either Rapid Antigen Test (RAT) or RT-PCR.
- c. Entrants coming with a COVID Negative report but showing symptoms on arrival at the entry point will have to be mandatorily tested by RT-PCR.

If tested positive, SOP for home or institutional isolation should be followed.

IMPORTANT NOTE:

- All entrants exempted from quarantine are to closely monitor their health for 10 days from the date of entry into the State.
- Upon development of any symptoms of COVID-19, such individuals should self-report to the nearest healthcare facility/ANM/ ASHA worker.
- All entrants will be monitored on a regular basis through IVRS calls from the Health Department.
- It is also mandatory that all entrants should diligently follow the three recommended practices of health at all times: wearing mask, maintaining social distancing and practicing hand hygiene.
- Entrants are to download AarogyaSetu App and display the same at the entry points.

2. **Testing & Quarantine:** Based on the type of COVID-19 test, the following protocols will be applicable for asymptomatic persons:

SN	Category	Protocol
a.	Negative RT-PCR / TruNat / CBNAAT Report. (Tested within 72 hours of their arrival at the entry point.)	<ul style="list-style-type: none">• No Quarantine is required.
b.	Tested by RT-PCR at the entry point	<ul style="list-style-type: none">• Home or paid quarantine till the test results are declared.• Results available online within 48

		hours at www.coronamegh.in and also communicated via sms.
c.	Tested RAT Negative at entry point or coming with RAT Negative certificate	<ul style="list-style-type: none"> • Mandatory quarantine of 7 days
d.	Residents returning to State within 5 days of exit.	<ul style="list-style-type: none"> • Exempted from quarantine if tested RAT negative at entry.
e.	Visitors coming for short duration of upto 5 days.	<ul style="list-style-type: none"> • Exempted from quarantine on production of a COVID-Negative RAT report from a recognized laboratory. • Such individual should have been tested within 48 hours of their arrival at the entry point. • Such individual to limit movement only from the residence to the workplace.

3. **Categories of entrants and documents** required to be produced at the testing location along with *valid identity proof*:

SN	Category	Documents Required
a.	Residential	Residential Proof
b.	On Government Duty	Valid documents from respective Government / Department
c.	Business related	Hotel booking confirmation
d.	Medical Treatment	Medical Referral
e.	Migrant Skilled or Highly Skilled Labour	Hotel booking confirmation
f.	Student	Valid documents from respective Institution.
g.	Returning to State within 5 days of exit.	<ul style="list-style-type: none"> • Return Pass duly sealed at the Exit Gate while exiting the State. • Valid travel document in the form of air/rail ticket or taxi voucher or any other evidence validating such travel
h.	Visiting the State for short duration (up to 5 days)	<ul style="list-style-type: none"> • Self-attested copy of the ID proof to be retained at the Entry Point • Person to mandatorily collect it back within 5 days as proof of exit.

		Note: Any copy not collected within the stipulated time shall indicate that the person has not exited the State and necessary action will be taken for violation of protocols.
i.	Visiting the State for Personal reasons	<ul style="list-style-type: none"> • Hotel booking confirmation or proof of place of stay with complete address.

Important: Travellers who do not have home quarantine facilities, need to pre-book their hotels before filling the form.

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4. **Testing Location:** Based on the mode of travel, the following protocol shall be applicable
- For Hired Vehicle from Transport Department – After documents verification at the entry points, travellers will be taken to the Reporting Point directly for Testing.
 - Self-Driven Vehicle / Hired Commercial Vehicle (other than the ones from Transport Department) - After documents verification at the entry points, travellers will be tested at the Entry Point.

Further, Drivers halting for more than a day, are to also register for testing separately. The same protocol shall be applicable as per the duration of stay indicated at Para 2 above.

5. **Testing Charges**

- Every entrant who has registered for testing shall pay Rs.500/- (Rupees five hundred only) for testing at the entry point. This shall be exempted for those who are carrying a RT PCR negative re-report from any of the recognised Laboratory (within 72 hours from the time of Sampling)
- For RT-PCR, the cost is priced at Rs.1000.00 (Rupees One Thousand only) per test.
- For BPL Households (Yellow & Pink NFSA Cardholders), the test shall be done free of cost in Government Hospitals on medical advice.
- The test shall be free for the high-risk contacts who need to be tested on the advice of Health Officials.
- The free test shall not be covered under MHIS unless a person is hospitalized.

Payment is encouraged to be made through mobile banking so that there is no contact during payment. However, cash also shall be accepted for those who do not have mobile based payment.